

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
PATIALA HOUSE COURT : NEW DELHI DISTRICT : NEW DELHI**

ORDER

Since Sh. Sachin Gupta, ASJ-03 and his both link Judicial officers Sh. Devender Kumar Jangala, ASJ-05 and Ms. Hardeep Kaur, ASJ-02, New Delhi District, Patiala House Court, New Delhi are nominated to attend a Training Programme at Delhi Judicial Academy, Dwarka, New Delhi today i.e. 21.10.2023.

In view of above, Sh. Pawan Kumar, ASJ (SFTC), New Delhi District, Patiala House Court, Delhi is hereby authorize to hear and dispose of fresh bail/ urgent criminal applications and pending bail applications assigned to Sh. Sachin Gupta, ASJ-03 vide Order No. 11054-11130/Bail & Filing/Judl./Prin.D&SJ/NDD/2023 dated 14.10.2023 for today i.e. 21.10.2023.



(Signature)
21/10/23

(Sanjay Garg-I)
Principal District & Sessions Judge
New Delhi District, PHC, New Delhi.

Dated : 21/10/23

No. 11553-11628
/Bail & Filing/Judl./Prin.D&SJ/NDD/2023

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Principal Judge, Family Court, Dwarka (HQs), New Delhi.
4. The Principal Judge, Family Court, New Delhi District, PHC, ND.
5. The Judge In-charge, Mediation Centre, New Delhi District, PHC, ND.
6. The Member Secretary, DSLSA, New Delhi District, PHC, ND.
7. All the Judicial Officers, New Delhi District, PHC, ND.
8. The Officer-In-charge, Bail & Filing Section & Administration Branch, NDD, ND.
9. The Website Committee (Hindi & English), Tis Hazari Courts, Delhi.
10. The Chief Prosecutor, New Delhi District, PHC, ND.
11. All the Honorary Secretaries, Bar Associations, Delhi/New Delhi.
12. The In-charge, Lock-up, New Delhi District, PHC, ND.
13. The Branch In-Charge, Computer Branch, New Delhi District, PHC, ND.
14. Reader/PS to the undersigned.
15. The PRO/APRO, New Delhi District, PHC, ND.

(Signature)
21/10/23

Principal District & Sessions Judge
New Delhi District, PHC, New Delhi